

on simple terms as what the hon. Member has suggested, I would have no difficulty in showing that the amount is Rs. 400 crores out of which Rs. 185 crores will be in the public sector and Rs. 215 in the private sector, but it is not so easy as all that, and that is why I said any question of precise allocation is difficult. There is a certain amount of flexibility. If the hon. Member thinks that defence is in the public sector, I am not in a position to say exactly what is the allocation which has been made to them. The hon. Member himself knows that we give a particular amount; sometimes it is exceeded, sometimes you ask them to bring it down. There are questions of individual sanctions made. So, at the present moment we are not in a position to do it, and I do not think it will be in the public interest to do so.

Shri S. M. Banerjee: May I know whether in spite of the fact that U.P. was already very poor in power at the commencement of the Second Plan, only 0.1 per cent of the allocation of foreign exchange was made for this project, and if so, what steps are being taken to mitigate this difficulty?

Shri T. T. Krishnamachari: I have already mentioned that the work that is being done so far as the Rihand dam is concerned, has been started with a lot of foreign aid and foreign exchange for that purpose, and there is no point in the hon. Member asking me a question which is really repeating the original question again.

Shri S. M. Banerjee: This is not the same question, I submit.

Mr. Speaker: He has already said that it has been started with aid, and with respect to foreign exchange everything is attended to.

Shri Hoda: I find the hon. Minister is prepared to give us the allocation, but only in April 1958. In view of the anxiety that the country is feeling, will it not be possible for him to give

that allocation somewhat earlier than that, two or three times?

Shri T. T. Krishnamachari: I really cannot say that. I have stated the overall demand I have also stated the overall resources available, in the course of the discussions on the floor of the House. If the hon. Member points out to me that by my telling him a precise figure of Rs. 400 crores or Rs. 480 crores I am likely to get Rs. 4 crores more of foreign exchange, I am prepared to say that I do not know how that will be available.

Mr. Speaker: Next question.

Shri Punnoose: May I ask one question? It is a very important question.

Mr. Speaker: That will be reserved for some other question. Now, let us go to the next question. I have already allowed about eight questions on this

मैन्युचलॉ, नियमों इत्यादि का हिन्दी में
अनुवाद

* १३६१ बी क० भे० बालबीय : क्या
गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार ने राजकीय भाषा आयोग को यह सूचित किया था कि मैन्युचलो, नियमों तथा प्रक्रिया सम्बन्धी साहित्य का अनुवाद कार्य १९६० तक पूरा हो जायेगा।

(ख) यदि हाँ, तो प्रत्येक मंत्रालय के कौन से मैन्युचलो, नियमों इत्यादि का अनुवाद किया गया है और अक्टूबर, १९५७ तक उनमें से प्रत्येक के कितने पृष्ठों का अनुवाद किया जा चुका है ; और

(ग) प्रत्येक मंत्रालय के लगभग कुल कितने पृष्ठों का अनुवाद किया जायेगा।

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बक्रार) : (क) बी हाँ।

(ख) तथा (ग). सूचना एकत्र की जा रही है और पूरी हो जाने पर वह सभा-पटल पर रख दी जाएगी।

श्री भक्त दर्शन : क्या माननीय मंत्री जी इस समय तक जो अंग्रेजी मैनुअल बगेरह का हिन्दी में अनुवाद हुआ है उसकी प्रगति से सन्तुष्ट हैं, और यदि नहीं तो क्या इस बारे में कुछ तैजी से कदम उठाने का विचार किया जा रहा है ?

Shri Datar: I could not follow the latter part of the question.

Mr. Speaker: He wants to know whether the Minister is satisfied with the progress of the work.

Shri Bhakt Darshan: Are any special steps being taken?

Shri Datar: So far as this question is concerned, the first and the fairly important task is the finalisation of the scientific and other terminologies in Hindi. That work is being carried on by the Ministry of Education. They have finalised words in respect of about eight subjects, and provisional lists have been prepared in respect of the other twelve, and as soon as this is over, it will be possible for the various Ministries to undertake the translations of other Acts or rules or manuals. Then, so far as these Central Acts are concerned, it would be for the Law Ministry to undertake the translation.

श्री भक्त दर्शन : यह जो टेक्निकल टर्म का हिन्दी में अनुवाद हो रहा है क्या इसके बारे में कोई निश्चित खबरी बतायी जा सकती है कि कब तक यह कार्य पूरा हो जायेगा ?

Shri Datar: As the questioner himself has stated, this work has to be completed by 1960. That is the provisional date.

Shri B. Das Gupta: May I know whether the Report of the Official Language Commission itself has been translated into Hindi or not?

Shri Datar: The translation is being done.

Shri Thimmasab: When we have decided to replace English by Hindi, may I know whether any attempts have been made by Government to translate important and valuable books of English into Hindi?

Shri Datar: Let us first translate the Acts and the manuals. Then, that question might be considered.

Banking Facilities in Jute Growing Centres

*1392. **Shri Rameshwar Tantia:** Will the Minister of Finance be pleased to state:

(a) whether banking facilities in the jute growing centres are very inadequate for the small traders and cultivators; and

(b) whether Government are taking some steps for giving them facilities of advances to check the falling price of jute?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Yes.

(b) In view of the small amounts involved and the nature of the security which cultivators and small traders are able to offer, it has not been possible for commercial banks to provide banking and credit facilities in the jute growing areas. Advances are, however, made to the cultivators of jute by the State Government in West Bengal and the question of organising an adequate number of cooperative societies has been under consideration.

Shri Rameshwar Tantia: May I know whether it is a fact that some years ago on account of the very small stock in Calcutta jute mills, the Reserve Bank directed the scheduled banks in the mofussils not to give credit facilities to the jute traders? If so, may I know whether in view of the fact that the position is now the reverse and the cultivators cannot sell their jute at reasonable prices, the Reserve Bank will again direct the mofussil banks in the States to give credit facilities liberally?

Shri B. R. Bhagat: We are not aware of any such directive.